

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 108
59/272/PB/2020

IN THE MATTER OF:

Film Distributors Council & Ors
v.
Registrar of Companies

.... Petitioner/Applicant

.... Respondent

Order Under Section 272(a)(d)(e)

Order delivered on 08.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the Respondent
For the RP

ORDER

List the matter for further consideration on 26.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)